for order

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.379/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M.

Name of the Company		Kanta Devi Bhutoria-Vs-Samcon Resort & Hotel (P) Ltd		
Under Section		97		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	PATITA PARA	AN BISTINAL, AND )	Pehros.	Amy 2017
			ORDER	

Ld. Counsel for the petitioner are present. No one is present from the respondnt's side.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

Id